



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING
FROM THE ITANAGAR PERMANENT BENCH.**

THE DIVISION BENCH-I WILL SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WA/333/2022	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
WITH 2 WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA MR. M HASSAN	GA, ASSAM SC, REVENUE SC, I O C
3 WA/187/2024 CAVT. NO.05212/024,	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025
22)	MR D K DAS	26-05-2025	To	31-05-2025



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH OF HONOURABLE THE
CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE N.U.K.NAIR]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
44 WA/284/2024 CAVT. NO.07352/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR
WITH I.A.(Civil)/2493/2024 in WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
45 WA/283/2024 CAVT. NO. 07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
21 WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
22 WP(C)/5484/2024 FIXED	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
ORDERS			
23 Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH(R-2) MR. P K BORAH(R-2) MR. N J KHATANIAR MR A CHALIHA
24 Cont.Cas(C)/396/2024 FIXED	BIMALA MALO Versus NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-7) MR S M T CHISTIE(R-7) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR J BORAH(R-6) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. K KAKOTI(R-6) MR. D DAS(R-5) MR A CHALIHA(R-2)

HEARING

25 [WP\(C\)/6534/2014](#)
FIXED

DR. LOKMAN ALI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. M A I HUSSAIN
MR K P PATHAK
MR. K N CHOUDHURY
MR A R BHUYAN
Mr M U Ahmed
Mr. A Baruah

MR.B D KONWAR
MR.A SARMA
MR.D MOZUMDER(R-3)
MR D K DAS(R-7)
MR. J H SAIKIA(R-3)
MR.K KALITA
MR.R KALITA
MS.S BARUAH
MR.S CHOUDHURY(R-3)
MR.R SALOI
MR.R TALUKDAR(R-6&7)
MS.P KHOOND
MR H BETALA(R-7)
MR C KUMAR (R-7)
MR. P. J. PHUKAN, SC, G U
MR. R K AGARWALA(R-7)
SC, HIGHER EDUCATION
MR.M K MISHRA
MRS.J M KONWAR

WITH
[L.A.\(Civil\)/505/2022](#)
in WP(C)/6534/2014

LOKMAN ALI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
MR A R BHUYAN
Mr M U Ahmed

SC, HIGHER EDU
MR.A SARMA
MR.D MOZUMDER(R-3)
MR. J H SAIKIA(R-3)
MR.K KALITA
MR.R KALITA
MS.S BARUAH
MR.S CHOUDHURY(R-3)
MR.R SALOI
MR.R TALUKDAR(R-6&7)
MS.P KHOOND
MRS.J M KONWAR
MR.M K MISHRA
SC, HIGHER EDUCATION

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
29	Crl.Pet./866/2024 B/O	MOJIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M M ZAMAN	PP, ASSAM
MOTION				
30	Crl.Pet./616/2025 B/O	DHRUBA CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
31	Crl.Pet./617/2025 B/O	AINUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. S M MOLLAH	PP, ASSAM
BAIL HEARING				
32	AB/1037/2025 (CONNECTED WITH ITEM NO. 25 IN THE DAILY CAUSE LIST), FIXED	SABIKUL ISLAM Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/2348/2025 FIXED	MD ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
27	WITH WP(C)/2840/2025	MD ABU SUVAN Versus THE STATE OF ASSAM AND ORS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
ADMISSION				
28	WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC, UDD MR. S C KHOUND SC, FINANCE
HEARING				
29	WP(C)/1129/2022 FIXED	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
30	WITH WP(C)/2804/2022	SMT. KRISHNA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

THE DIVISION BENCH-II AND SPECIAL DIVISION BENCH
WILL SIT AFTER RISING OF THIS BENCH, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
2 Review.Pet./102/2021	ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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22) MR D K DAS

26-05-2025

To 31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[For Tuesday, 27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
10 WP(C)/7685/2019	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING			
11 WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
WITH 12 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH 13 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
WITH 14 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
WITH 15 WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
WITH 16 WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM

17	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
18	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
19	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
20	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
21	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
22	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
23	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
24	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
25	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
26	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
27	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
28	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR

29	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
30	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
31	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
32	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
33	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
34	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
35	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
36	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
37	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
38	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

39	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
40	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
41	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
43	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
44	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
45	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
46	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
47	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
48	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
49	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
50	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
51	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

53	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
	WITH L.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
54	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
55	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
56	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
57	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
58	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MR. A BHATTACHARYA	26-05-2025	To	28-05-2025
11)	MR. S SHARMA	26-05-2025	To	27-05-2025
12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
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20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025
22)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

2	I.A.(Civil)/1609/2021 BY SLIP in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/2589/2023 FIXED	19852129 BALDEV SINGH @ BALADAB SINGH AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
29	WITH WP(C)/6988/2022	19852129 SRI BALDEV SINGH @ BALADAB SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
30	WP(C)/6075/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. N MAZUMDER MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR A IKBAL MD IMRAN	SC, HEALTH AND F W
31	WP(C)/1050/2024 FIXED	SUBASH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR R K MOUR MR P DAS MR K J PATHAK A DAS MS N BARUAH	SC, HIGHER EDU MR. B D KONWAR SR. ADV. (r-4) MR. R KALITA (r-4) MR H AGARWAL (r-4) MR J SINGH (r-4) MS P GUPTA (r-4) MS M ZOMUANPUII (r-4) MS S JAIN (r-4) SC, SEC. EDU.
ORDERS				
32	I.A.(Civil)/3509/2024 FIXED in Review.Pet./13329/2024 WITH Review.Pet./13329/2024 (Filing Number)	NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS NIRMAL BISWAKARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR MR A HOSSAIN MR. J I BORBHUIYA	MR. N K KALITA (R-5) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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[For Tuesday,27th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
17 WP(C)/5548/2021 (AT 10:30 AM)	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
WITHDRAWAL			
18 WP(C)/2713/2025 B/O	SUROJIT SEN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. A M S MAZUMDER A W BARBHUIYA	SC, PWD ROAD

LEAVE NOTE OF ADVOCATES FOR 27/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025

22) MR D K DAS

26-05-2025

To 31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE M. CHOUDHURY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

12	CRL.A(J)/20/2020 5 Y 10 M 13 D :	SURESH BARAIK Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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12)	MR. A K PURKAYASTHA	26-05-2025	To	27-05-2025
13)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
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15)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
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19)	MR. S C BISWAS	27-05-2025	To	30-05-2025
20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025
22)	MR D K DAS	26-05-2025	To	31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
24 WP(C)/3534/2024 FIXED	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
WITH 25 WP(C)/1512/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC
HEARING			
26 WP(C)/2479/2022 FIXED	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTHIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025
22)	MR D K DAS	26-05-2025	To	31-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./1650/2025 (CONNECTED WITH ITEM NO. 28 IN THE DAILY CAUSE LIST), FIXED	AZIZUR HOQUE ALIAS JAHANGIR ALIM Versus THE STATE OF ASSAM AND ANR.	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./1378/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ALBAB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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20)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
21)	MR S BORTHAKUR	27-05-2025	To	27-05-2025

22) MR D K DAS

26-05-2025

To 31-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	CRP/34/2025 WITH LCR, FIXED	SMTI BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR. B CHAKRABORTY MR. S CHAKRABORTY	MR. R DUBEY

LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
18 Bail Appln./1671/2025 BA 1261/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	GOGOU HOUKIP Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
27 Cont.Cas(C)/654/2022 B/O	M/S DUTTA ENTERPRISE Versus ALAK JYOTI DAS AND ANR.	MR U S BORGOHAIN	
28 WP(C)/5915/2023 B/O	PURABI DEB AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
MOTION			
29 WP(C)/2808/2025 FIXED	MR. SANKAR DEB Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. S P SHARMA MS U SHARMA MR. N N DUTTA	MR R DHAR, SC ED DY.S.G.I.
30 WP(C)/2809/2025 FIXED	SAMEER MEHTA Versus UNION OF INDIA AND ANR	MR. S P SHARMA MS U SHARMA	MR R DHAR, SC ED DY.S.G.I.
31 WP(C)/2845/2025 B/O	SHANTANU DAS AND ORS Versus THE UNION OF INDIA AND ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, NHIDC SC, PWD SC. REVENUE
ADMISSION			
32 WP(C)/7142/2018 FIXED	SAJJAN AGARWALA (MODI) Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDAK	MR G N SAHEWALLA (R-5 TO 7) GA, ASSAM MD ASLAM (R-5 TO 7) MR. P DEKA (R-5 TO 7) SC, REVENUE
33 WP(C)/6435/2023 FIXED	RAJENDRA KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
ORDERS			
34 I.A.(Civil)/1652/2025 B/O in WP(C)/2489/2025 WITH WP(C)/2489/2025	MS BARUA AND COMPANY Versus THE STATE OF ASSAM AND ORS M/S BARUA AND COMPANY AND ANR Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	MR P NAYAK GA, ASSAM

HEARING

35 [WP\(C\)/2842/2014](#)
FIXED

DR. SARIFUN NESSA
Versus
THE STATE OF ASSAM AND 8 ORS

MR.K C DEKA
MR.K BHATTACHARJEE
MR.J C BARMAN
MS.M BHATTACHARJEE
MR.D BANERJEE
MR.P BORGOHAIN

GA, ASSAM
MR.A DAS
MS.M BORDOLOI
MR.N SARMAH
MR.S DUTTA
B, GOSWAMI, ADDL.
AG,ASSAM
MR. H.K. DAS, SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL AND RFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO			
32 LA.App./1/2014 LA.APP. 2/2014(D/O)	JANAKI KOCH Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) MR. D NATH SR. GOVT, ADV. ASSAM
WITH 33 LA.App./3/2014	DILIP KUMAR RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
WITH 34 LA.App./8/2014	UTTAM RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
WITH 35 LA.App./64/2014	PUNAM CHAND SARMAH and 2 ORS. Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.K KALITA MR B N GOGOI MR G GOSWAMI (R2, R3) MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY MS.M PHUKAN
WITH 36 LA.App./37/2018	PRAKASH CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR. A K SARKAR MR G GOSWAMI (R2, R3)
WITH 37 LA.App./38/2018	SMTI. PREMESWARI RABHA Versus THE STATE OF ASSAM AND ORS.	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR G GOSWAMI (R2, R3) SC, RAILWAY, MR. A K SARKAR

BAIL HEARING

38

[AB/1073/2025](#)
FIXED

RAHAN UDDIN AND 2 ORS.
Versus
THE STATE OF ASSAM

ORDERS

MR. A S TAPADER
MR M AHMED

MR. D K AGARWALA
(INFORMANT)
PP, ASSAM

39

[Crl.L.P./44/2023](#)
WITH LCR 4 FILES, FIXED
in Crl.A./11260/2023

MD. FIROJ ALI
Versus
THE STATE OF ASSAM AND ANR.

MS. N S THAKURIA
MR. G K THAKURIA

MR N AHMED (R-2)
MR. K D SARMA
MR. M M ZAMAN (R-2)
MR A BASUMATARY (R-2)
PP, ASSAM

WITH
[Crl.A./11260/2023](#)
(Filing Number)

FIROJ ALI
Versus
THE STATE OF ASSAM AND ANR. B

MS. N S THAKURIA

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LEAVE NOTE OF ADVOCATES FOR 27/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
42 Bail Appln./1673/2025 WITH OFFICE NOTE, FIXED	NAYAN RABHA AND ANR Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)			
43 Bail Appln./1292/2025 FIXED	NUR MAHMMAD SHEIKH @ NUR MAHMMAD ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
44 Bail Appln./1516/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATAUR RAHMAN ALIAS ATHWAR RAHMAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA A SAHA	SC, NCB
45 Bail Appln./1624/2025 FIXED	ASIF ALI ALIAS KANDU ALIAS ASHIF ALI Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. SANU HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
16 MACApp./286/2024 WITH LCR, FIXED	SMTI USHA CHOUDHURY Versus M/S ORIENTAL INSURANCE CO. LTD.	K U AHMED MS P SARMA	MR. S DUTTA MS A HUSSAIN(R3) MR S DUTTA
HEARING			
17 MACApp./37/2022 WITH LCR, FIXED	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR J DAS (AS LEGAL-AI- -COUNSEL FOR R-1) MR. B BARUAH (r-2) DR. P AGARWAL (AS LEGAL-AID-COUNSEL FOR R-1) MR S HUSSAIN (r-2)

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RSA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
13	I.A.(Civil)/1086/2025 WITH LCR, FIXED in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
	WITH RSA/249/2017	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR H R A CHOUDHURY MR. K K DEY MR F U BARBHUIYA MR.J LASKAR MR V K BAROOAH MS S DAS	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/2582/2017 in RSA/249/2017	GOVINDA CHANDRA PAUL Versus JALAL UDDIN CHOUDHURY and 19 ORS	MR.B BANERJEE MR.J LASKAR	
	WITH I.A.(Civil)/1088/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
	WITH I.A.(Civil)/1089/2025 in RSA/249/2017	GOBINDA CHANDRA PAUL Versus ON THE DEATH OF HIRAK JYOTI CHAKRABARTY (RESP. 16), HIS LEGAL HEIR, HIMANI CHAKRABARTY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	

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